

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 573/2022

**IN THE MATTER OF:**

Madhu Sharma

... Applicant

VERSUS

Govt. of NCT of Delhi

.... Respondents

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Filed by



(Ajeeta Dayal Agrawal)

Sr. Environmental Engineer

Date: 02.12.2022

Place: Delhi

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**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION  
CONTROL COMMITTEE IN TERMS OF THE ORDER DATED  
29.08.2022.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took up the above referred matter on 29.08.2022 and was pleased to reiterate the direction dated 29.07.2022 in the OA number 457 of 2022 regarding K-130 Gautam Nagar New Delhi.
2. That, in compliance of the order passed by this Hon'ble Tribunal, Delhi Pollution Control Committee (DPCC) and District Magistrate (South) inspected the site on 22.09.2022. During the inspection, it was observed that:
  1. During the inspection Sh. Avdesh Sharma (husband of complainant Madhu Sharma) was contacted at the site.
  2. No DG Set as mentioned in the complaint was found during the inspection at the premises.
  3. No hotel/ kitchen at the upper ground floor as mentioned in the complaint were found.
  4. Complainant's husband, Sh. Avdesh Sharma, informed that DG Set was uninstalled. Hotel at first floor named "Eat Fit" was vacated about 2 months ago. No commercial kitchen was found at the upper ground floor and first floor.

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5. No construction & demolition work was going on during the inspection.

Copy of the inspection report is enclosed herewith as ANNEXURE-1.

3. In view of the above findings, no action is warranted by DPCC. The present status report may kindly be taken on record.



(Ajeeta Dayal Agrawal)  
Sr. Environmental Engineer

Date:

Place: Delhi

INSPECTION REPORT

1155911/2022/CM/C2 DPCC

In compliance of the orders of Honble NCT dated 29.07.2022 in SA NO. 457/2022 and order dated 29.08.2022 in SA NO. 573/2022 Madhu Sharma versus Govt of NCT of Delhi, a joint inspection was carried out on 22.09.2022 by officials of DPCC and DM (South-Delhi)

During the inspection following were the observations:-

During the inspection Sr. Anand Sharma (husband of complainant Madhu Sharma) was contacted at the site.

No DG set as ~~said~~<sup>mentioned</sup> in the complaint was found during the inspection at the premises. No hotel/kitchen at upper ground floor as mentioned in the complaint was found.

Complainant and Anand Sharma said the DG set was uninstalled evidence. Complainant also said that the hotel at first floor named Eat fit was vacant about more than 2 months ago. No commercial kitchen was found at the upper ground floor and first floor.

No construction & demolition work was going on during the inspection.

JSJ 21/9/22

22/9/2022

K-130 011024 01012

92100 20900

20/9/21/22

22/9/2022

Anand Sharma  
22/9/22  
JEE DPCC

22/9/22  
TOK (HK)

File No. DPCC-K015/2/2022-CMC-2 (Computer No. 129451)

1155911/2022/CMC-2 DPCC

Sh Damandeef Singh

Tehsildar (H/W)

*[Signature]*  
22/09/2022

Sh. Amizad Khan

JEE, DPCC

*[Signature]*  
22-09-2022